(b) atod (c) A committee constituted by the PI mning Commission is examining the feasibility of slurry pipeline transportation of coal in Dnlia. The Co nmittee has already assigned to Engineers India Limited, the task of prep; ration of a feasibility report on transport of coal to power stations fti no'thern and western regions, through pipelines. The draft feasibility repoi is expected to be ready by the enc of May, 1982.

Setting up of a bench of Karnntaka High c< «rt at Hub'i

2326. SHRI MUUKA GOVINDA REDDY: Will tie Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to stste:

- (a) whether it is a fact that the Government of Karnataka has requested the Central Government and the Supreme Court 0 set up a bench of the Karnataka High Court at Hubli; and
- (b) if so, what is Government's reaction in this legard?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIR_s (SHRI JAGANNATH KAUSHAL): (a) The Government o: Karnataka have requested the Central Government that a Bench oj the High Court of Karnataka may be established at Hubli-Dharwar. As intimated by the Registry of the Supreme Court, no such request *hsa* been made by the State Governmei t to the Supreme Court.

(b) Certain in ormation i»n connection with the proposal has bene called for from the Stste Government.

Creation of Indraprastha area as a New Postal Zone

2327. SHRI V. GOPALSAMY; Will the Minister of COMMUNICATIONS be pleased to stat_e:

(a) whethe,- tl ere is any proposal under Government's consideration to

- give a New Delhi Postal Delivery Zon_e Number t₀ Indraprastha area^ and
- (b) whether delivery zon_e office would be established in the area to improve delivery system?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) No, Sir. Indraprastha area is already an independent delivery zon_e with Pin cod_e No - 110002 -

(b) Does not arise.

Telegraph Division at Cooch Behar

2328. SHRI SUDHAKAR PANDEY: SHRI PRASENJIT BARMAN:

Will the Minister of COMMUNICA-TIONS be pleased to state:

- (a) whether thei'_e is any proposal under Government's consideration to set up a separate telegraph Division at Cooch Behar, comprising an area consisting of Cooch Behar District with the exclusion Of Maliganj Sub-Division, and Alipurduar Sub-divisions of Jalpaiguri district to improve the functioning of telephone system in this area;
- (b) if $_{\rm s}$ o. by when it is likely to be set up; and
 - (c) if not. what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) No, Sir.

(b) and (c) A Telegraph Engineering Division is bifurcated for creation of new Division in! accordance with certain norms which are prescribed after a detailed scientific work-study. The existing workload o'f Jalpaiguri TE Division. under jurisdiction of which Cooch Behar falls, does not justify its bifurcation and creation of a separate Division at Cooch Behar.